
(2023) 02 TP CK 0018

In the Tripura High Court

Case No : Regular Second Appeal No. 13, 14 Of 2020

Sanjoy Paul And Ors

APPELLANT

Vs

Subhan Paul And Anr

RESPONDENT

Date of Decision : 24-02-2023

Acts Referred:

Citation : (2023) 02 TP CK 0018

Hon'ble Judges : Arindam Lodh, J

Bench : Single Bench

Advocate : D. Bhattacharya, Soumyadeep Saha, Somik Deb, K. Debnath

Judgement

Arindam Lodh, J

Heard Mr. D. Bhattacharya, learned senior counsel assisted by Mr. Soumyadeep Saha, learned counsel appearing for the appellants. Also heard Mr. Somik Deb, learned senior counsel assisted by Mr. K. Debnath, learned counsel appearing for the respondents.

In the midst of hearing both the learned counsels have urged this Court to adjourn the matter to make an attempt for amicable settlement of the issues involved in this appeal.

In view of this submission, I direct the appellants as well as the respondents i.e. the plaintiffs and the defendants of the original suit to remain present before this Court on 10.03.2023.

List the matter on 10.03.2023 as Part-Heard.